

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 252 OF 2015**  
**IA No. 408 of 2015**

**Dated : 23<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Salasar Steel & Power Ltd.**

**...Appellant(s)**

**Versus**

**Chhattisgarh Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Raunak Jain**

**ORDER**

Issue notice on the Appeal as well as on the I.A. No. 408 of 2015 (Appl. for stay) to the Respondents returnable on 13.01.2016. Dasti in addition is permitted.

List the matter on **13.01.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk